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uniform, criteria for this purpose, ihe qualifications/experience, the nature of business carried on by the company «.ad the degree of expertise of the person in relation to the business and the problems of the company are among the factors which are taken into consideration 'for the selection oi' the director s to be nominated under Section 408. The appoint-ar«ents made under Section 408 of the Companies Act from February to October 198& have been made after taking into account the above mentioned criteria.

इरकांन पर साकात्कार कार्यक्रम

1112. श्री सत्यपाल मलिकः व्या सचना तथा प्रदारण मंत्री यह बताने की कृपा करेंगे किः

(क) क्या लोक दल से हाल ही में त्याग-पव देने ताले तीन व्यक्तियों के साथ कोई साक्षात्कार कार्यक्रम 23 सितम्बर, 1980 को दूरदर्णन समाचार में दिखाया गया था;

(ख) यदि हो, तो दूरदर्शन पर ऐसे कार्यकम के दिखाये जाने हेतु क्या मानदण्ड है : यौर

(ग) क्या इस संबंध में किसी संसद् सदस्य से कोई पत्न प्राप्त हुआ है; यदि हां, तो उस पर क्या कार्यवाही की गई है ?

11 Interview programme on Doordarshan

1112. SHRI SATYA PAL MALIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any interview programme with three persons who had resigned from the Lok Dal recently was telecast i_n Doordarshan Sama-char on 23rd September, 1980;

(b) if so, what i_s the criterion for telecast of such programme on Door-darshan; and

.(c) whether any letter in this regard has been received from a Mem-

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ber of Parliament, if so, the action taken thereon?]

सुचला और प्रसारण मंत्रालय में उप-मंत्री (कुनारी कुमृद बंग एम॰ जे जी): (क) 23 सितम्बर, 1980 की रात को दूरदर्गन समाचार में लोक दल से त्यागपत देने वाले किसी भी व्यक्ति के कोई इंटरव्यू टेलीकास्ट नहीं किया गया था । तथापि, लोक दल के नेता सर्वश्री नरेन्द्र सिंह, जगबीर सिंह तथा अशकरण शंकर के वक्तव्यों को उस दिन समाचारों में टेलीकास्ट किया गया था ।

(ख) इन तीनों नेताओं का लोक दल को छोड़ना एक महत्वपूर्ण राजनैतिक घटना थी। जिसे सर्वथा उसके समीचीन महत्व के आधार पर कवर किया गया था। दिल्ली दूरवर्जन केन्द्र समय समय पर महत्वपूर्ण राजनैतिक घटनाओं को कवर करता रहा है। इसने पहले भी श्री जाज फर्नान्डीज और थी पुरुधातन कौशिक के जनता पार्टी छोडकर खोक दल में शामिल होने जैसी घटनाओं को इसी तरह कवर किया था। कांग्रेस पार्टी के दो हिस्से में बटने और भारतीय जनता पार्टी के दानों की घटनाओं को भी इसी तरह कवर किया गया तथा।

(ग) जी, हां। उपरोक्त आधार पर उत्तर सदस्य को शीघ्र ही भेजा जाएगा।

t[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M. JOSHI): (a) No interview with aay person who had resigned from Lok Dal was telecast during Doordarshan Samachar on the night of 23rd September, 1980. However, statements made by the Lok Dal lenders Sarvashri Narinder Singh, Jagbir Singh and Ashkaran Sankhwar were telecast in the new_s on that **ay.

,t [J English translation.

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(a) The breaking away of these three leaders from the Lok Dal was an important political development which was covered, purely on the nasig of its news value. Doordarshan Kendra, Delhi has been covering important political developments from time to time. It bad covered events like Shri George Fernandes and Shri Purshotam Kaushik leaving the Janata Party to join the Lok Dal in a similar fashion before. The same treatment was given when the Congress Party split into two as also when the Bhartiya Janata Party was formed.

(c) Yes, Sir. A reply on the above lines will be sent to the Member shortly.]

Re-employment of CIS retired personnel

1113. SHRI R. RAMAKRISHNAN: Will the Minister «f INFORMATION AND BROADCASTING be pleased to state:

(a) whether it i_{s} , a fact that the retired personnel 0? the Central In formation Service are being reem ployed;

(b) whether it is also a fact that adequate number of retired CIS personnel are not readily available.

(c) if so, whether Government propose to induct persons with' journalistic background who have served in other Ministries in similar capacities; and

(d) if the answer to part (c) above be in the affirmative, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUDBEN M. JOSHI): (a) to (d) The Union Public Service Commission has been requested to recruit suitable candidates to fill up vacancies in Grade III of the Central Information Service. As it will take some time before the

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candidates become available, it' has. been decided to fill up the vacancies on a temporary basis by re-employing, suitable retired officers of the Central Information Service. A decision has been taken to re-employ 7 officers, so far. Simultaneously, steps have 1 been taken to fill up some vacant by obtaining the services of suitable officers of the State Governments for appointment on a short-term deputation basis. Since the proposal is not to vll up all the vacancies only by reemployment of retired persons, the question of number of such persons being adequate or otherwise' does not arise. There is no proposal to consider Government officials referred to in part (c) of the Ouestion.

Promotion of the employees in the Central Electricity Authority

1114. SHRI ABDUL REHMAN SHEIKH: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Depart mental Promotion Committee (Group the Central Electricity "Authority B) in is not being held since January, 1978 though regular vacancies even and eligible persons from the feeder grades are available to man them and whe ther it is also a fact that the proceed ings of the DPC held in January, 1S>78 were ultravires of the CPE (Group B) Service Second Amendment Rules. 1977;

(b) whether it is also a fact that eligible diploma holders for promotion as EAD/AE on the Seniority List of officers of the category maintained CEA are available for appointment against the vacancies, reserved for them; and

(c) if so, the reasons for not giving them their rightful promotions?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The last DPC (Group By,in the CEA wa<= held in December, 1977. A' laree number o; posts of Supervisors had been created